

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.11
C.P. No. 92/BB/2023

IN THE MATTER OF:

M/s. Triveni Energy Solutions Ltd.

... Petitioner

Order under Section 66 of Companies Act, 2013

Order delivered on 18.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Nandish Patel
For the ROC : Shri Vaibhav

ORDER

1. Heard the Ld. Counsels for the Petitioner and the ROC.
2. Ld. Counsel for the ROC submits that he has no further observation after considering the reply filed by Petitioner.
3. List the case on **24.05.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Anishma

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)